

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1421  
ANSWERED ON:04.03.2011  
ECONOMIC FORUM IN DAVOS  
Panda Shri Prabodh

**Will the Minister of FINANCE be pleased to state:**

- (a) whether India had participated in the Davos World Economic Forum;
- (b) if so, the details thereof;
- (c) whether unearthing of some big scams in recent times has lowered the prestige of the country among investing countries;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to uplift the prestige of the country in the international arena?

**Answer**

MINISTER OF THE STATE IN MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) and (b): Yes Sir. Leaders from the Government such as Shri Kama! Nath as Minister of Road transport and Highways, Shri Anand Sharma as Minister of Commerce and Industry, Shri Praful Patel as Minister of Civil Aviation, Shri Montek Singh Ahluwalia as Deputy Chairman Planning Commission and Shri P. Chidambaram as Minister of Home Affairs along with various other officials of the Government and business participated in the WEF from India.

(c) and (d): No Sir. In 2010, Standard & Poor's upgraded its Foreign Currency outlook for India from negative to stable, FITCH upgraded its Local Currency outlook from negative to stable and Moodys upgraded their Local Currency outlook from Ba2 to Bal. Further, Foreign Institutional Investor Investment in the Indian Capital Markets has increased by 1.86% from US \$ 30251.55 million in the year 2009-10 to US \$ 30813.14 million in the year 2010-11 (upto 24 February, 2011). India has also been admitted as a member of the Financial Action Task Force (FATF) which helps to build the capacity to fight terrorism and trace terror funds, to successfully investigate and prosecute money laundering and terrorist financing offences.

(e) Does not arise. However, some of the steps taken by Government for improving the prestige of the country in the international arena include the constitution of a high level Joint-Committee under the Chairmanship of Director General (Directorate of Currency), for examining issues relating to India's Sovereign Credit Ratings and providing recommendations for its up-gradation. Government has also joined the Task Force on Financial Integrity and Economic Development in order to bring transparency and accountability in the financial system.